

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **08.01.2026** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 166/2025 For Stay IA No. 1839/2025	Dr. Shobha Fakkirappa Sunagar Vs Balaji Neurocare Health Services Pvt Ltd& 2 Ors	Mr. S Vivekananda	
2.	Comp App (AT) (CH) (Ins) No. 167/2025 For Stay IA No. 1840/2025 For Condone Delay IA No. 1841/2025 Delay in refiling IA No. 1842/2025	Anil Rajan Nair Vs Hans-Martin Schempp & Anr.	Mr. Anil Rajan Nair Party in person	
3.	Comp App (AT) (CH) (Ins) No. 610/2025 For Stay IA No. 15/2026 For Condone Delay IA No. 16/2026	TSP Logistics Pvt Ltd (Formerly Known as Unitac Logistics Pvt Ltd) & Anr. Vs Sreenivasan PR Liquidator of Greenlace Builders & Developers Pvt Ltd	Mr. Liju V Stephen	
4.	Comp App (AT) (CH) (Ins) No. 617/2025 For Condone Delay IA No. 1715/2025 For Exemption IA No. 1716/2025 For Stay IA No. 1717/2025	Neelkamal Apartments Buyers Association- (NABA) Vs Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt Ltd	Mr. GB Sabari Das	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 423/2024 For Stay IA No. 1151/2024 To Vacate Stay IA No. 1032/2025	S Parvathi Suspended Director of the Corporate Debtor Mast Innovative Products Pvt Ltd Vs Valdel Projects Pvt Ltd & Anr.	Mr. Sandeep Kumar Ambalavanan	Ms. Shubharanjani Ananth- R1

6.	Comp App (AT) (CH) (Ins) No. 434/2025	National Asset Reconstruction Company Ltd Vs SEW LSY Highways Ltd	Mr. VV Sivakumar	
7.	IA No. 1256/2025 (For Stay) in Comp App (AT) (CH) (Ins) No. 440/2025	Income Tax Dept. Tax Recovery Officer Central I, Chennai Vs Canara Bank & Anr.	Mr. Raj Kumar Jhabakh	Mr. Varun Srinivasan R1 Ms. Naga Harshitha B

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) (Ins) No. 322/2023 For Stay IA No. 983/2023 For Direction IA No. 990/2023, 1138 & 1140/2024 Interim Injunction IA No. 1137/2024	Shuchi Jain, Suspended Director of Capricorn Food Products India Ltd. Vs J Karthiga, RP of Capricorn Food Products India Ltd. & 13 Ors	Mr. Bhagavath Krishnan	Mr. T Ravichandran R1 Mr. SR Raghunathan R2 Mr. ML Ganesh- R5
9.	Comp App (AT) (CH) (Ins) No. 217/2024	Karthik Rukmini Energy Ltd Vs Deepak Maini, Liquidator, Ind Bharat Thermal Power Ltd. & Anr.	Mr. T Ravichandran	Mr. Shashank Agarwal R1
10.	Comp App (AT) (CH) (Ins) No. 218/2024 For Stay IA No. 583/2024	Karthik Rukmini Energy Limited Vs Deepak Maini, Liquidator, Ind Bharat Thermal Power Ltd.	Mr. T Ravichandran	Mr. Shashank Agarwal
11.	Comp App (AT) (CH) (Ins) No. 235/2024 For Stay IA No. 624/2024	K Narayanasamy, Suspended Director of GK Steel and Allied Industries Limited Vs J. Karthiga, Erstwhile RP of GK Steel and Allied Industries Ltd & 4 Ors.	Ms. Lily Francis	Mr. VV Sivakumar R1
12.	Comp App (AT) (CH) (Ins) No. 357/2024 For Stay IA No. 975/2024	Jain Irrigation Systems Ltd Vs Anurag Goel, Liquidator of Shree Ambika Sugars Ltd & Anr WITH	Mr. BSV Prakash Kumar	Mr. Anant Merathia R1
13.	Comp App (AT) (CH) (Ins) No. 437/2024 For Direction IA No. 1193/2024	Jain Irrigation Systems Ltd Vs Anurag Goel, Liquidator of Shree Ambika Sugars Ltd & 2 Ors	Mr. BSV Prakash Kumar	Mr. Anant Merathia R1

14.	Comp App (AT) (CH) (Ins) No. 447/2024 For Stay IA No. 1224 & 1226/2024 To dispense with IA No. 1225/2024 To Vacate Stay IA No. 482/2025	S Arun, Suspended Director of Sargam Metals Pvt Ltd Vs Neeraj Agarwal, Proprietor of Ambal Agencies & Anr	Mr. Anirudh A Sriram	Ms. Sakshi Jain- R1 Mr. Varun Srinivasan R2
15.	Comp App (AT) (CH) No.53/2025 For Exemption IA No. 597/2025 For Stay IA No.598 &1448/2025	Geometrix Laser Solutions Pvt Ltd Vs Dr.BVS Lakshmi & 2 Ors	Mr. Amir Bavani	Ms. Kopal Sharraf R1
16.	Comp App (AT) (CH) (Ins) No. 146/2025 For Exemption IA No. 392/2025 For Stay IA No. 393/2025	Sri Amman Metal Works, rep by its Partner, P Karuppasamy Vs Dindigul Steel Rolling Mills Pvt Ltd	Mr. S Anand	Mr. G Vairava Subramaniam
17.	Comp App (AT) (CH) (Ins) No. 163/2025 To Adv. Hg. IA No. 1660/2025	Sailesh Kumar Sriramulu, Suspended Director of Fortuna Buildcon Pvt Ltd & Anr Vs Shivadutt Bannanje RP, Fortuna Buildcon (India) Pvt Ltd & 3 Ors WITH	Ms. Pooja Saraswat Ojha	Ms. Pearl Mathijia R1 Ms. Stefy R3 Mr. Rohan Kothari R4
18.	Comp App (AT) (CH) (Ins) No. 167/2025 To Adv. Hg. IA No. 1661/2025	Sailesh Kumar Sriramulu, Suspended Director of Fortuna Buildcon Pvt Ltd & Anr. Vs Shivadutt Bannanje RP of Fortuna Buildcon Pvt Ltd & 3 Ors WITH	Ms. Pooja Saraswat Ojha	Ms. Pearl Mathijia R1 Ms. Stefy R3 Mr. Rohan Kothari R4
19.	Comp App (AT) (CH) (Ins) No. 255/2025 For Stay IA No. 715 & 717/2025	Fortuna Integral Projects Pvt Ltd Vs Shivadutt Bannanje, RP of Fortuna Buildcon (India) Pvt Ltd & Anr	Mr. S Vivekananda	Ms. Pearl Mathijia R1 Mr. Rohan Kothari R2
20.	Comp App (AT) (CH) (Ins) No. 201/2025 For Stay IA No. 566/2025	Palanigounder Eswaramoorthy, Liquidator, Subhashri Bio-Energies Pvt Ltd Vs A Marimuthu	Mr. B Dhanaraj	<i>Vakalat not filed</i>
21.	Comp App (AT) (CH) (Ins) No. 246/2025 For Stay IA No. 696/2025	Ravindra Beleyur Liquidator of Deepak Cables Ltd. Vs Karnataka Power Transmission Corporation Ltd.	Mr. T Ravichandran	Mr. Sumana Naganand

22.	Comp App (AT) (CH) (Ins) No. 267/2025 For Stay IA No. 767/2025	RK Distilleries Pvt Ltd Vs Sreenivasa Rao Ravinuthala, The RP of Nadhi Bio Products Pvt Ltd WITH	Ms. Nishitha B	Mr. Shabbeer Ahmed
23.	Comp App (AT) (CH) (Ins) No. 268/2025	BRK Spirits Vs Sreenivasa Rao Ravinuthala, The RP of Nadhi Bio Products Pvt Ltd WITH	Ms. Nishitha B	Mr. Shabbeer Ahmed
24.	Comp App (AT) (CH) (Ins) No. 269/2025	Single Malt Spirits India Pvt Ltd Vs Sreenivasa Rao Ravinuthala, The RP of Nadhi Bio Products Pvt Ltd WITH	Ms. Nishitha B	Mr. Shabbeer Ahmed
25.	Comp App (AT) (CH) (Ins) No. 270/2025	GSB and Co. LLP Vs Sreenivasa Rao Ravinuthala, The RP of Nadhi Bio Products Pvt Ltd WITH	Ms. Nishitha B	Mr. Shabbeer Ahmed
26.	Comp App (AT) (CH) (Ins) No. 359/2025 For Additional Docs IA No. 1075/2025 For Exemption IA No. 1076/2025	Mahalakshmi Enterprises Vs Nadhi Bio Products Pvt Ltd, Rep by its RP, Srinivasa Rao Ravinuthala	Mr. VVSN Raju	Mr. Shabbeer Ahmed
27.	Comp App (AT) (CH) (Ins) No. 324/2025 For Additional Docs IA No. 980/2025 For Exemption IA No. 981/2025	Shree Yash Stainless Pvt Ltd Vs Andhra Ferro Alloys Ltd	Mr. Nilesh Udernani	Mr. Vishnu Mohan
28.	Comp App (AT) (CH) (Ins) No. 384/2025	Future Market Networks Ltd Vs Laila Hotels & Resorts Pvt Ltd	Ms. Anusha Peri	Mr. Polkampally Pavan Kumar Rao
29.	Comp App (AT) (CH) (Ins) No. 439/2025	Regional Provident Fund Commissioner - II Vs Lokaa Developers Pvt Ltd. Rep by its RP Ramakrishnan Sadasivan & Anr.	Mr. MS Viswanathan	Mr. Ravi Rajagopalan R1
30.	Comp App (AT) (CH) (Ins) No. 472/2025 For Exemption IA No. 1341/2025	SEW LSY Highways Ltd Vs National Asset Reconstruction Company Limited	Ms. Kopal Sharraf	Mr. VV Sivakumar

31.	Comp App (AT) (CH) (Ins) No. 574/2025 For Intervention IA No. 1614/2025	State Bank of India Vs Regional PF Commissioner-II & Recovery Officer & Anr. WITH	Mr. ML Ganesh	
32.	Comp App (AT) (CH) (Ins) No. 575/2025 For Intervention IA No. 1615/2025	State Bank of India Vs Regional PF Commissioner- II & Recovery Officer & Anr	Mr. ML Ganesh	
33.	Comp App (AT) (CH) (Ins) No. 580/2025	RKJ Enterprises Vs S. Sanjeevi	Ms. Jayanthi K Shah	Mr. A. Akash Balagee

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
34.	TA (AT) No. 257/2021 (Comp App (AT) (Ins) 30/2021 For Exemption IA No. 71/2021 For Stay IA No. 72/2021)	Acme Chem Ltd & Anr. Vs Grove Ltd. & 3 Ors.	Mr. Ravi Rajagopalan	Ms. Abilasha Sharavath R1 R4 Mr. T Ravichandran R2 Mr. PV Dinesh-R3
35.	Comp App (AT) (CH) No. 47/2021 For Stay IA No. 552/2021	Glowell Educare Pvt Ltd Vs Joseph Mathew	Mr. Sreejith R Nair	Mr. Shawn Jeff Christopher
36.	Comp App (AT) (CH) (Ins) No. 169/2021	Metal India & 11 Ors Vs V Mahesh – Liquidator of Nagarjuna Oil Corporation Ltd & Anr	Mr. Kairav Anil Trivedi	Mr. S. Satish- R1 Mr. P Raj Kumar Jhabakh-R2
37.	Comp App (AT) (CH) (Ins) No. 177/2021 For Stay IA No. 360/2021	Southern Power Distribution Company of Telangana Ltd Vs Kalvakolanu Murali Krishna Prasad, RP of Vaksh Steel Pvt Ltd & 2 Ors.	Mr. Adtihya Reddy	Ms. A Sandhya Rani R1 Mr. Y Suryanarayana R2 Mr. Shabeer Ahmed R3
38.	Comp App (AT) (CH) (Ins) No. 192/2021 Leave to file IA No. 390/2021 For Exemption IA No. 391/2021 For Stay IA No. 392/2021	Telengana State Southern Power Distribution Co Ltd Vs Nethi Mallikarjuna Shetty, RP of Techtran Polylenses Ltd & Anr.	Ms. Vindhya Vasini	Mr. Y Suryanarayana R1 Mr. Shabbeer Ahmed R2
39.	Comp App (AT) (CH) (Ins) No. 199/2021	Flinta Real Estate LLP Vs NHDPL South Pvt Ltd WITH	Mr. Udayarkar Rangarajan	Mr. G Kalyan Jhabakh

40.	Comp App (AT) (CH) (Ins) No. 201/2021	Flinta Real Estate LLP Vs NEL Holdings South Ltd	Mr. Udayarkar Rangarajan	Mr. G Kalyan Jhabakh
41.	Comp App (AT) (CH) (Ins) No. 12/2022	Alturas Trading Corp Vs VRMX Concrete India Pvt Ltd	Mr. R Saravana Kumar	Mr. S Thirumavalavan
42.	Comp App (AT) (CH) No. 100/2022	CJ Mathew Vs August Builders and Contracts Pvt Ltd & 3 Ors	Mr. Sriram Venkatavaradan	Dr. KS Ravichandran, PCS R1- R4
43.	Comp App (AT) (CH) (Ins) No. 107/2022	Late Hemalatha K Reddy, Proprietor of Sarah Fuels Vs KPN Travels India Ltd.	Ms. Priyadarshini Natarajan	Mr. L Narasimha Varman
44.	Comp App (AT) (CH) (Ins) No. 382/2022 To Dispense with IA No. 898/2022	Decan Mining Syndicate Pvt Ltd Vs Shivadutt Bannanje & Anr.	Mr. Aravind AS	Mr. Anant Merathia R1 Mr. Thriyambak J Kannan- R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
- After joining, it must be ensured that the **video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
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- The appearance slips may be sent at: vcnclatchennai5@gmail.com
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- For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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